

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 04<sup>th</sup> June, 2014

No.HC.VII-348 (Pt.-I)/2012/3609/A ### Hon'ble the High Court has been pleased to **exempt Shri Debojit Parasar, Sub Divisional Judicial Magistrate (S), Udalguri, from attending the 3 Days Refresher Training Programme for the Ubuntu-Linux Master Trainers, scheduled to be held from 05.06.2014 to 07.06.2014 at the Judicial Academy Jharkhand at Ranchi.**

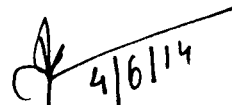
By order,  
Sd/- K.S. Pathak  
**JOINT REGISTRAR (PM & P) / CPC**

Memo NO. HC.VII-348 (Pt.-I)/2012/3610 - 3625/A , Dated- 04.06.2014

Copy forwarded for information and necessary action to :-

1. The Director, Judicial Academy Jharkhand, Ranchi.
2. Shri Talwant Singh, Member Judicial, E-Committee, Supreme Court of India.
3. Shri Ashok T. Ukrani, Member (Management & HR) E-Committee, Supreme Court of India.
4. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information (in reference to this Registry's Notification No. HC.VII-348/2012/2801/A, dated 16<sup>th</sup> May, 2014)
6. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
7. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. **The District & Sessions Judge, Udalguri. He is requested to inform the officer concerned.**
9. The Joint Registrar (Vig./Judl.), Gauhati High Court, Guwahati.
10. The OSD-cum-Jt. Director (Officiating), Judicial Academy, Assam.
11. **Shri Debojit Parasar, Sub Divisional Judicial Magistrate (S), Udalguri.**
12. The Deputy Registrar (Finance/Apptt./G&C), Gauhati High Court, Guwahati.
13. The Systems Analyst, Gauhati High court, Guwahati, He is directed to upload the Notification in the High Court website immediately.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati for favour of His Lordship's kind information.
16. C.A to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST IS NOT IN ORDER OF SENIORITY)

  
4/6/14

**JOINT REGISTRAR (PM & P)/CPC**